

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 163(ND)/2013
CA NO.

PRESENT:

SH. R.VARADHARAJAN
Hon'ble Member (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY

Meera Khadelia
Vs
Khandelia Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1)	Mr. Sharig Reyaz	, Adv	} Petitioner	
2)	Mr. Nahush Jain	, Adv		
3)	Mr. Rohit Sharma	, Adv.	} Respondents	
4)	MR. Rounak Nayak	, Adv.		

ORDER

Both the Learned Counsel are present. A query was put forth to the Learned Counsel with respect to the scope of reference under Section 419(5). Counsels for both the parties have sought some time to look into the same.

The matter is posted on 24.03.2017 for clarifications.


(R.VARADHARAJAN)
MEMBER (JUDICIAL)